

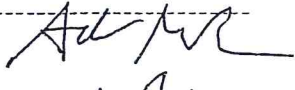

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 A.M 15/6/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL.
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP/522/IB/2018
PETITION NUMBER :
NAME OF THE PETITIONER(S) : BOSTIK INDIA PVT LTD
NAME OF THE RESPONDENT(S) : FLORIND SHOES PVT LTD
SECTION : 9 RULE 6

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	Aditya Mukherjee	for Respondent	
2.	S. CHOL ARASAN	for petitioner.	

ORDER

Counsel for petitioner present. Counsel representing the respondent present and prayed for time to file vakalat and counter. Time is enlarged at request. Put up on 17.07.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc